

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO.1265
TO BE ANSWERED ON 11.02.2025**

IMPACT OF PM-DAKSH YOJANA

1265. SHRI BAIJAYANT PANDA:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has assessed the impact of the PM-Daksh Yojana aimed at skill development for marginalized groups, if so, the details thereof;
- (b) the details of the number of beneficiaries and the types of skills imparted under the said Yojana;
- (c) the budget allocated for this scheme in the said current fiscal year;
- (d) the details of the challenges faced in the implementation of this scheme and the steps taken to address them; and
- (e) the role of private sector partnerships in enhancing the effectiveness of this scheme?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI B.L.VERMA)

(a): PM-DAKSH Scheme was approved for a period of five years from 2021-22 to 2025-26. As per scheme guidelines, different monitoring mechanism is in place to assess the implementation of the scheme. As per Ministry of Finance's guidelines, every scheme has to undergo independent third party evaluation to assess the impact of the PM-DAKSH Yojana on ground before its re-appraisal for the next Finance Commission cycle.

(b): The number of beneficiaries under PM-DAKSH Scheme upto the year 2023-24 is 1,87,305. Under the Scheme, Short Term Training, Upskilling / Re-skilling and Entrepreneurship Development Programme are conducted by the empaneled training institutes for the respective target groups.

(c): An amount of Rs. 80.00 Crore has been allocated in the financial year 2024-25 at Revised Estimates stage.

(d): Since the target group of the scheme belongs to marginalized sections of society, the major challenge is to spread awareness about the scheme among them. In order to address this issue, wider publicity is given in the newspapers and the details of the scheme are uploaded on the official website of Department.

(e): Under PM-DAKSH Scheme, both Government and Private Training Institutes are empaneled in order to provide skill training to the respective target groups. As per NCVET mandate, if any beneficiary undergoes training in the job role which has mandatory provision "On the Job Training (OJT)", the beneficiary gets associated with private sector industry to complete the OJT which is a part of training programme.
